

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO.2664**  
**TO BE ANSWERED ON 10<sup>th</sup> MARCH, 2021**

**GLOBAL SUPPLY CHAIN**

2664. DR. SHASHI THAROOR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Ministry is aware that the global supply chain in the post-Covid world is being reconfigured by multinationals on the basis of not just the costs but also on the supply chain security;
- (b) if so, whether the Government will consider it as a great prospect to revive and judiciously restructure Indian economy;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Ministry has prepared any strategic plans that are in tune with the newest inclination of globalisation and present India's domestic market of 1.32 billion consumers as a rewarding opportunity for long term viability to the global manufacturers; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI HARDEEP SINGH PURI)

- (a) to (e): The Government of India has taken a number of steps, including strengthening of domestic manufacturing and promoting trade ties with a number of trading partners so as to ensure reliable and adequate supply chains. Promoting these trade ties and taking other suitable measures is an ongoing process, based on the changing requirements in a dynamic world. Moreover, the existing Free Trade Agreements also ensure seamless supplies for the domestic manufacturing sector on preferential terms. Some of the specific support measures include, the

Production Linked Incentive (PLI) Scheme to boost the production in champion sectors in manufacturing, launch of Champion Services Sector Scheme, setting up industrial parks such as Mega Textile parks for the Textile sector, introduction of Remission of Duties and Taxes on Export Products (RoDTEP) Scheme etc. In addition, to liberalise and simplify Foreign Direct Investment (FDI) policy for providing Ease of doing business and attract investments, the Government has taken a number of steps by further liberalizing policy of FDI for certain sectors.

The various measures along with the preferential tariff agreements with the trading partners will ensure the viability & integration of the supply chain.

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